

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2282
ANSWERED ON:24.08.2012
PER CAPITA EXPENDITURE ON CHILD
Gaddigoudar Shri P.C.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the children of Anganwadi centres are provided with foodstuffs and other materials at the approved rates;
- (b) if not, the reasons therefor;
- (c) the details of per head expenditure incurred by the Union Government/ State Government on these children;
- (d) whether the per capital expenditure is uniform across the States in the country;
- (e) if not, the reasons therefor; and
- (f) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a): Yes, Madam.

(b): Does not arise.

(c): Supplementary Nutrition Programme (SNP) is one of the six services provided under the Integrated Child Development Services (ICDS) Scheme which is a Centrally Sponsored Scheme. Central Assistance for Supplementary Nutrition to all the States/UTs is provided by Government of India in the ratio of 50:50 (90:10 for NER) of the expenditure as per the financial norms laid down for various categories of beneficiaries.

The financial norms for providing SNP per capita expenditure for various categories of children is given below:

Category Revised Norms
w.e.f.
November, 2008
(per beneficiary
per day)

i. Children (6-72 months) Rs. 4.00

ii. Severely malnourished Rs. 6.00
children (6-72 months)

Beside this, there are norms per AWC per annum for Pre-School Education kits @ Rs.1000/-, Medicine kits @ Rs.600/-, Contingencies @ Rs.600/-, IEC @ Rs.1000/-, Monitoring & Evaluation mechanism @ Rs.500/-.

(d)&(e): Yes, Madam. The release of funds from Government of India is norms based. However, States / UTs are free to contribute additional fund from their own resources.

(f): Does not arise.